

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 261 of 2013 &
I.A. No. 37 of 2014 &
I.A. 128 of 2014

Dated : 24th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**Maharashtra State Electricity Distribution
Company Ltd.**

..... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr.**

..... Respondent(s)

Counsel for the Appellant(s) : Mr. Atul Nanda, Sr. Advocate
Ms. Puja Priyadarshini
Mr. Parinay

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1
Mr. Anand K. Ganesan for R.4

ORDER

Post the matter for further hearing on **25.04.2014 at 12.30 p.m.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson